

F.No. A-22012/2/2017-Ad-VI
Government of India
Ministry of Finance
Department of Revenue
(Central Board of Direct Taxes)

North Block, New Delhi-110 001.
Date: 24.04.2017.

Order No. 56 of 2017

The following postings / transfers in the grade of Additional/ Joint Commissioner of Income Tax are, hereby, ordered with immediate effect and until further orders:-

Request Cases:

S.No.	Civil Code	Name	Current CCA Region	New CCA Region	Remarks
1	00001	PRAVEENA S	KARNATAKA & GOA	ANDHRA PRADESH	
2	01723	ANIL KUMAR PANDE	WEST BENGAL & SIKKIM	UP(EAST)	
3	02001	ANN MARY BABY	KERALA	TAMILNADU	
4	02003	RAJKUMAR GHOSH	NADT Nagpur DGIT(Trg.)	GUJARAT	
5	02024	V. ROY JOSE	TAMILNADU	NADT Nagpur DGIT(Trg.)	
6	02030	SANJEEV KUMAR YADAV	UP(WEST)	NWR	
7	02543	SOUMYAJIT DAS GUPTA	BIHAR & JHARKHAND	WEST BENGAL & SIKKIM	
8	02572	PRADIP KR. MAJUMDER	GUJARAT	WEST BENGAL & SIKKIM	
9	03010	VRUNDA MANOHAR DESAI	UP(EAST)	UP(WEST)	
10	03021	SUBOORUL HASAN USMANI	UP(WEST)	MUMBAI	
11	03022	ANIL KUMAR BHARADWAJ	GUJARAT	NER	
12	03051	ARVIND KUMAR	BIHAR & JHARKHAND	RAJASTHAN	
13	03540	RAKESH KUMAR GUPTA	GUJARAT	DELHI	
14	03580	S.L. CHANDEL	GUJARAT	RAJASTHAN	
15	03623	ANITA SURESH HARDASANI	GUJARAT	MUMBAI	
16	04008	MADHU MALTI GHOSH	BIHAR & JHARKHAND	WEST BENGAL & SIKKIM	
17	04033	SHASHI SAKLANI	DELHI	NADT Nagpur DGIT(Trg.)	
18	04054	SHOVAN KRISHNA SAHU	ODISHA	NAGPUR	
19	04074	ASHISH V. POPHARE	GUJARAT	MUMBAI	Compassionate ground
20	04094	ANKUSH KAPOOR	DELHI (CBDT)	MUMBAI	

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21	04099	DR PRASHANT KHAMBRA	MP & CHATTISGARH	DELHI	
22	04105	ILA MAHENDRASINH PARMAR	MP & CHATTISGARH	GUJARAT	
23	04504	N. SUKUMAR	TAMILNADU	KARNATAKA & GOA	
24	05065	AJAY KUMAR KESHARI	WEST BENGAL & SIKKIM	MUMBAI	
25	05578	VIJAY KUMAR BORA	MUMBAI	UP(EAST)	
26	06611	I.B.KHANDEL	DELHI	MP & CHATTISGARH	Compassionate ground
27	07044	MUNDHE VISHWAS SOPAN RAO	MUMBAI	PUNE	
28	07520	SANJOY PAUL	BIHAR & JHARKHAND	WEST BENGAL & SIKKIM	Compassionate ground
29	07527	GAUTAM PATRA	BIHAR & JHARKHAND	WEST BENGAL & SIKKIM	Compassionate ground
30	91110	ANDASU RAVINDAR	ODISHA	KERALA	
31	91124	RATAN SINGH	KERALA	RAJASTHAN	
32	98021	GAURAV KANAUJIA	DELHI	WEST BENGAL & SIKKIM	
33	06010	KALPANA SINGH	OSD,DELHI	NWR	
34	03006	ROHIT SHARMA	ON RETURN FROM DEPUTATION	DELHI	
35	96007	MANVENDER GOYAL	ON RETURN FROM DEPUTATION	DELHI	Child Education to be reviewed in AGT 2018
36	02025	EKTA JAIN	OSD,CBBDT, DELHI	DELHI	

Review and MTL cases:

S.No.	Civil Code	Name	Current CCA Region	New CCA Region	Remarks
1	02008	CHETAN.P.S.RAO	NWR	DELHI	
2	02015	INOSHI SHARMA	NWR	DELHI	
3	05607	M. JAYARAM	KERALA	TAMILNADU	
4	05608	K.M.ASOK KUMAR	KERALA	KERALA	Retained on account of retirement within 3 years
5	05623	AKHILESH BIDALIA	DELHI	DELHI	Retained on account of less than 2 years in the region at the time of promotion
6	05625	S S NEGI	DELHI	NWR	
7	06002	RAJESH KUMAR MISHRA	BIHAR & JHARKHAND	MUMBAI	
8	06028	RAJAT KUMAR KUREEL	WEST BENGAL & SIKKIM	DELHI	

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9	06518	SARAS KUMAR	UP(EAST)	DELHI	
10	06522	ABHAY KUMAR	BIHAR & JHARKHAND	BIHAR & JHARKHAND	Retained on account of less than 2 years in the region at the time of promotion
11	06523	K.N. DHANDAPANI	TAMILNADU	KARNATAKA & GOA	
12	06527	M. MURALIDHARAN	TAMILNADU	TAMILNADU	Retained on account of less than 2 years in the region at the time of promotion
13	06535	MOHD. MUSTAFA. S	TAMILNADU	TAMILNADU	Retained on account of less than 2 years in the region at the time of promotion
14	06549	BEENA R MENON	MUMBAI	PUNE	
15	06561	OM PRAKASH PATHAK	MP & CHATTISGARH	GUJARAT	
16	06563	AJAY KUMAR MISRA	UP(EAST)	UP(WEST)	
17	06567	SUHAS S KULARNI	PUNE	MUMBAI	
18	06598	HARISH CHANDRA	UP(EAST)	UP(WEST)	
19	06601	A.S. NEHRA	DELHI	RAJASTHAN	
20	06612	R.K. BARAL	MP & CHATTISGARH	NAGPUR	
21	06613	ASHOK KUMAR KOLI	MP & CHATTISGARH	NAGPUR	
22	06634	CHANDAN DAS	WEST BENGAL & SIKKIM	BIHAR & JHARKHAND	
23	06636	BIKASH CHANDRA.BISWAS	WEST BENGAL & SIKKIM	BIHAR & JHARKHAND	
24	06641	JAYANTA MRIDHA	WEST BENGAL & SIKKIM	NER	
25	06646	GITESH KUMAR	MP & CHATTISGARH	NAGPUR	
26	06655	S K MITRA	BIHAR & JHARKHAND	MUMBAI	
27	06662	N.D. GUPTA	DELHI	NWR	
28	07001	NAMITA KHURANA	GUJARAT	MUMBAI	
29	07004	DIPI AGRAWAL	ODISHA	BIHAR & JHARKHAND	
30	07010	V. VIDHYADHAR	TAMILNADU	MUMBAI	
31	07015	N. HEMALATHA	TAMILNADU	MUMBAI	
32	07022	GEETINDER MANN	ANDHRA PRADESH	ANDHRA PRADESH	On long leave- To be reviewed at the time of joining
33	07025	VENI RAJ	KERALA	TAMILNADU	
34	07036	RUNI PAL	RAJASTHAN	DELHI	
35	07052	ANUPAMA SINGLA	MUMBAI	GUJARAT	
36	07054	RAM TIWARI	MP & CHATTISGARH	MUMBAI	
37	07061	LAGANPREET SANDHU	NWR	DELHI	
38	07071	H. KABILA	TAMILNADU	KARNATAKA & GOA	

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39	07072	KIRTI SANKRATYAYAN	UP(WEST)	DELHI	
40	07079	JENARDHAN V	TAMILNADU	MUMBAI	
41	07080	V JUSTIN	TAMILNADU	MUMBAI	
42	07083	TARUNDEEP	NWR	DELHI	
43	07084	PAVUNA SUNDARI. E	KERALA	TAMILNADU	
44	07086	MAIMUN ALAM	DELHI	WEST BENGAL & SIKKIM	
45	07103	HUIDROM ROBINDRO SINGH	WEST BENGAL & SIKKIM	NER	
46	07112	MOHIT MRINAL	WEST BENGAL & SIKKIM	PUNE	
47	07114	SHASHI KAJLE	NWR	DELHI	
48	07115	CHANCHAL MEENA	RAJASTHAN	DELHI	
49	07118	PREM PRAKASH MEENA	RAJASTHAN	MP & CHATTISGARH	
50	07510	ABHJIT DUTTA	WEST BENGAL & SIKKIM	ODISHA	
51	07530	SUBHRO DAS	WEST BENGAL & SIKKIM	ODISHA	
52	07539	KIRAN S DESHPANDE	PUNE	NWR	
53	07545	A PADMA MEENAKSHI	TAMILNADU	KARNATAKA & GOA	
54	07554	BEENA SANTOSH	MUMBAI	PUNE	
55	07565	VIVEKANAND MISHRA	BIHAR & JHARKHAND	UP(EAST)	
56	07569	J K LENKA	ODISHA	BIHAR & JHARKHAND	
57	07570	A K MOHANTY	ODISHA	BIHAR & JHARKHAND	
58	07578	G JOHNSON	TAMILNADU	KERALA	
59	07583	GIRIRAJ PAREEK	RAJASTHAN	UP(EAST)	
60	075ER	A SEETHARAAMA RAO	ANDHRA PRADESH	ODISHA	
61	07603	AR. V SREENIVASAN	KARNATAKA & GOA	TAMILNADU	
62	07610	SHIVA SRINIVAS	TAMILNADU	KERALA	
63	07611	T M SUGANTHAMALA	TAMILNADU	KERALA	
64	07622	K R NARAYANA	KARNATAKA & GOA	TAMILNADU	
65	07627	C ERANNA	KARNATAKA & GOA	TAMILNADU	
66	06610	A.K. SINGH	UP(EAST)	BIHAR & JHARKHAND	
67	07045	M ANITHA	UP(EAST)	UP(EAST)	On Long leave. To be reviewed at the time of joining
68	07608	B. SAHADEVAN	TAMILNADU	TAMILNADU	Retained on account of retirement within 3 years
69	011044	SMT. V.N. TALREJA	MUMBAI	MUMBAI	Retained on account of retirement within 3 years

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70	05062	VINOD KUMAR	MUMBAI	GUJARAT	
71	06637	SWAPAN KUMAR BEPARI	MUMBAI	MUMBAI	Retained on account of retirement within 3 years
72	96008	TUSHAR DHAWAL SINGH	MUMBAI	WEST BENGAL & SIKKIM	
73	94072	RAJESH KUMAR GUPTA	MUMBAI	MP & CHATTISGARH	

Relaxation cases:

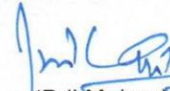
S.No.	Civil Code	Name	Current CCA Region	New CCA Region	Remarks
1	01744	VIDYA RAMACHANDRAN	TAMILNADU	TAMILNADU	Retained on account of Administrative Requirement-To be reviewed in AGT 18
2	03027	H L SOWMYA ACHAR	KARNATAKA & GOA	KARNATAKA & GOA	Retained on Compassionate ground
3	06003	RAJDEEP SINGH	GUJARAT	GUJARAT	Retained on Compassionate ground
4	06011	ROLI KHARE	DELHI	DELHI	Retained on account of Administrative Requirement-To be reviewed in AGT 18
5	06022	MD. SHADAB AHMED	BIHAR & JHARKHAND	BIHAR & JHARKHAND	Retained on Compassionate ground -To be reviewed in AGT 18
6	06519	ANIL KUMAR SHARMA	DELHI	DELHI	Retained on account of child education-To be reviewed in AGT 18
7	06605	DIVAKAR CHAKRAVARTY	WEST BENGAL & SIKKIM	WEST BENGAL & SIKKIM	Retained on Compassionate ground
8	06639	SAILEN SAMADDER	WEST BENGAL & SIKKIM	WEST BENGAL & SIKKIM	Retained on account of child education-To be reviewed in AGT 18
9	06640	DR ANUP BISWAS	WEST BENGAL & SIKKIM	WEST BENGAL & SIKKIM	Retained on account of child education-To be reviewed in AGT 18
10	06653	D K PRADHAN	ODISHA	ODISHA	Retained on Compassionate ground
11	07017	MANISH KUMAR JHA	BIHAR & JHARKHAND	BIHAR & JHARKHAND	Retained on Compassionate ground
12	07023	S. SUNDAR RAJAN	KARNATAKA & GOA	KARNATAKA & GOA	Spouse is IRS (2008 Batch)- To be reviewed as & when spouse is promoted
13	07078	MEENAKSHI DOHARE	GUJARAT	GUJARAT	Spouse is IRS (2008 Batch)- To be reviewed as & when spouse is promoted
14	07522	PROVASH ROY	WEST BENGAL & SIKKIM	WEST BENGAL & SIKKIM	Retained on Compassionate ground
15	07534	ARUP CHATTERJEE	WEST BENGAL & SIKKIM	WEST BENGAL & SIKKIM	Retained on account of child education-To be reviewed in AGT 18

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16	07568	A.C. ROUT	ODISHA	ODISHA	Retained on account of child education-To be reviewed in AGT 18
17	07599	YOGESH KUMAR SHARMA	DELHI	DELHI	Retained on account of child education-To be reviewed in AGT 18
18	07604	SHEILA PARTHASARATHY	TAMILNADU	TAMILNADU	Retained on account of child education-To be reviewed in AGT 18
19	94066	SANJAY GUPTA	DELHI	DELHI	Retained on account of being in Promotion Zone
20	95029	RAJA RAM SAH	DELHI	DELHI	Retained on account of being in Promotion Zone
21	94067	AJAY KUMAR SHARMA	NWR	NWR	Retained on account of being in Promotion Zone
22	94076	SUSHIL KUMAR PODDAR	MUMBAI	MUMBAI	Retained on account of being in Promotion Zone
23	94081	G G KAMEI	DELHI	DELHI	Retained on account of being in Promotion Zone
24	94085	KAUR CHAND BADHOK	DELHI	DELHI	Retained on account of being in Promotion Zone
25	94090	MAHUA SARKAR	MUMBAI	MUMBAI	Retained on account of being in Promotion Zone
26	94094	RAJNEESH K. ARVIND	MUMBAI	MUMBAI	Retained on account of being in Promotion Zone
27	94069	SAMEER SHARMA	DELHI	DELHI	Retained on account of being in Promotion Zone

3. The compliance report regarding relieving/ joining of above officers shall be forwarded by the Pr. CCIT concerned to the Board and the Database Cell at www.irs-officersonline.gov.in by 5th May, 2017.

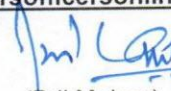
4. Hindi version of this order will follow.


(Brij Mohan) 24.04.2017

Under Secretary to the Government of India
Tel. 011-2309-5474

Copy to:

1. Officers concerned.
2. All Principal Chief Commissioners / Principal Directors General of Income Tax.
3. Principal Chief Controller of Accounts, New Delhi.
4. Zonal Accounts Officer, CBDT, O/o Principal CCIT (CCA) concerned.
5. PSs to FM / MOS (Finance) / Secretary (Revenue) / Addl. Secy. (Rev.) / Chairman, CBDT/ Members, CBDT / JS (Admn.) CBDT / J.S.(Rev.).
6. Advisor to FM.
7. Hindi Section for Hindi version.
8. Secretary General, IRS Association/ ITGOA/ ITEF / All India Income Tax SC & ST Employees Welfare Association
9. Commissioner of Income Tax (Media & TP) and Official Spokesperson, CBDT.
10. Web Manager for hosting this order on the www.irs-officersonline.gov.in & www.incometax.gov.in website.


(Brij Mohan) 24.04.2017

Under Secretary to the Government of India
Tel. 011-2309-5474